

Title : Need to provide environmental clearance to the pending projects of Karnataka Government.

(xii) Need to provide environmental clearance to the pending projects of Karnataka Government

SHRI IQBAL AHMED SARADGI (GULBARGA): Karnataka State has submitted the following four proposals to the Ministry of Environment & Forests for clearance.

1. Requirement of funds under NRCP for the Tenth Five Year Plan period for 11 Towns (Gokak, Bailhongal, Shahbad, Hospet, Gangavathi, Kanakapura, Yadgir, Dandeli, Siruguppa, Bagalkot and Madikeri).
2. Project for development of Kote Tavarekere lake in Chickmagalur city with an estimated cost of Rs. 2.85 crore.
3. Project for development of Tripuranthakeshwara lake in Basava Kalyana, Bidar District with an estimated cost of Rs. 4.96 crore.
4. Project for development of Kundawada lake in Davangere city with an estimated cost of Rs. 4.97 crore.

I, therefore, urge upon the Government to kindly do the needful at an early date.

MR. DEPUTY-SPEAKER: Shri Jua Oram - not present;

Shri Shishupal N. Patle, in future, please try to come in time.